

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: S R FOILS AND TISSUE LIMITED Date of Commencement of Liquidation: 04-03-2020; List of Stakeholders as on Date: 14-12-2021; Name of IP: Mr. Anil Kohli; Process Number: 1; Last 5 digit of registration number: 10219

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	8	10465862261	8	10377149553		88712708		Annexure 3
4	Unsecured financial creditors	3	550163691	3	348980775		201182916		Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)	1	747079	1	747079				Annexure 6
7	Operational creditors (Government Dues)	2	1094502942	2	845017081		249485861		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	38779459	8	35272549		3506910		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		22	12150055432	22	11607167037	0	542888395		